

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1069
ANSWERED ON:01.03.2011
ILLEGAL ACTIVITIES ON INDO NEPAL BORDER
Pal Shri Jagdambika;Ram Shri Purnmasi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of illegal activities including infiltration, smuggling of narcotics, fake currency and human trafficking on bordering area of Uttar Pradesh and Bihar along Indo-Nepal border;
- (b) if so, the details thereof alongwith contraband items seized, persons involved, arrested and cases registered in this regard during each of the last three years and the current year;
- (c) whether the Government has taken steps to counter such activities and strengthen surveillance/vigil on the said border areas and taken up the matter with the Government of Nepal;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): Indo-Nepal Border is open and porous in nature. The movement of Indian and Nepalese citizens across the Indo-Nepal border is governed by Indo-Nepal Treaty of peace and Friendship, 1950, which provides for free movement of citizens of both the countries across the Indo-Nepal Border.

There are reports of illegal activities like infiltration, smuggling of narcotics, FICN and human trafficking along the border of Uttar Pradesh & Bihar. However, details of seizure of arms/ammunition, Fake Indian Currency Note (FICN) and persons apprehended by SSB during the last 3 years and current year is at Annexure I.

SSB has been deployed at Indo-Nepal Border as a Border Guarding Force. Regular presence, round-the-clock patrolling, random checking and surveillance are carried out by SSB to stop cross border criminal activities. Besides, State Police concerned is also keeping a vigil. There are other institutional mechanisms like Home Secretary level talks between two countries, periodic Border District Coordination Committee (BDCC) meetings, real-time exchange of information/intelligence etc. between the two countries to effectively deal with such issues. Regular periodic meetings are held to resolve the issues. These issues are also taken up through the diplomatic channels wherever required.